

D
SLP(C)... 9012 OF 2001

ITEM No.7 & 63

Court No. 5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 9012/2001

(From the judgement and order dated 28/03/2001 in CMWP 11399/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner (s)

VERSUS

DAULAT RAM GUPTA

Respondent (s)

(With Appln(s). for c/delay in filing SLP & Office Report)
With

SLP(C)...CC 9186/2001,SLP(C)...CC 9385/2001
(With appln. for c/delay in filing SLP)

Date : 07/01/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. Awadh Behari Rohtagi, Sr. Adv.
in both Mr. Ashok K. Srivastava, Adv.
 Mr. Prakash Kumar Singh, Adv.

For Respondent (s) Mr. S. Markandeya, Sr. Adv.
in CC 9012 Ms. Chitra Markandaya, Adv.
 Mr. Mohan Babu Agarwal, Adv.
 Mr. Alok Gupta, Adv.
 Mr. K. Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

List tomorrow.

.SP1

(Neelam Kawatra)
Court Master

(S. Krishnan)
Court Master